

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-108/2011(Pt.1)/ 1605 /A.

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Neiko Akami,
Registrar, Gauhati High Court,
Kohima Bench, Kohima

Dated Guwahati, th16 March 2021.

Sub:- Casual Leave.

Ref:- Letter No. HC(K)5/2018/REG/166 dated 10.03.2021.

Sir,

With reference to the above, I am directed to inform you that your prayer for casual leave on 12.03.2021 along with station leave permission, has been granted.

Yours faithfully,

sd/-

JT.REGISTRAR (VIGILANCE)

Memo no.NO.HC.VII-108/2011(Pt.1)/ 1606 /A. dtd. --- 16.3.2021
Copy to:

✓ 1. The Project Manager, Gauhat High Court, Guwahati.

(b)
16/3/21

JT.REGISTRAR (VIGILANCE)

Ratsn